

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2014 & IA-431 of 2014

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Prime Ispat Ltd. & Anr. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) Mr. Aashish Anand Bernard

Counsel for the Respondent(s) Mr. K. Gopal Choudhary for R-2

Mr. Anand K. Ganesan
Ms. Mandakini Ghosh for R-1

ORDER

The leaned counsel for the Respondents seek some time to file the reply in the matter. Accordingly, they are directed to do so by 9.1.2015 after serving copy on the other side.

Post the matter for hearing on 19th January, 2015.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps